NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 28/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.02.2017

NAME OF THE PARTIES:

Span Caplease Pvt. Ltd.

V/s.

M/s. Association of National Exchanges Members

of India

SECTION OF THE COMPANIES ACT: 98 of the Companies Act, 2013.

S. No.

SIGNATURE

Louanalli mishra Advocates for petitioner

ORDER

C.P. No. 28/98/NCLT/MB/MAH/2017

At request of the Petitioner appearing herein, list this matter on 03.03.2017

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).

Sd/-

V. NALLASENAPATHY Member (Technical).